NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 739/16	TP 266/17	For Orders	391/394	Coffee Day Enterprises Ltd.

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

On compliance report is filed by the Chairman. Final report conducting the meeting is not filed.

List it when the Chairman filed his report for approval.

MEMBER (J)

MEMBER (T)